

(d) if so, the amount of loan/grants sanctioned and released?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) Yes, Sir.

(b) and (c). HUDCO has received 30 schemes for a project cost of Rs. 11.27 crores and Rs. 9.43 crores (total Rs. 20.70 crores) with a loan amount of Rs. 10.40 crores and a subsidy amount of Rs. 8.92 crores. Similarly the amount of subsidy sanctioned is Rs. 4.07 crores and an amount of Rs.3.79 crores has been released.

#### **Capital Raising by Agriculture Sector**

5005. SHRI RAM KRIPAL YADAV:  
SHRI SOBHANADREES-  
WARA RAO VADDE:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the percentage of capital-raising by agricultural sector has been declining in the total capital-raising;

(b) if so, the reasons therefor; and

(c) the efforts made by the Government so as to increase the capital-raising in agricultural sector?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) The share of agriculture, irrigation and allied sectors

in the total investment was 15.24 per cent in the Sixth Plan and 11.23 per cent in the Seventh Plan.

(b) The Eighth Five Year Plan stipulates increase in the share of Agriculture, irrigation and allied sectors to 18.65 per cent of the total investment.

#### **Investment by Israel**

5006. SHRI SHIBU SOREN:  
SHRI ASTBHUJA PRASAD  
SHUKLA:  
SHRIMATI MAHENDRA  
KUMARI:

Will the PRIME MINISTER be pleased to state:

(a) whether Israel has shown interest to invest in India;

(b) if so, the details thereof;

(c) the investment made by Israel in various sectors during the last two years, sector-wise; and

(d) the amount involved in the various joint ventures of Israel in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (d). Yes, Sir. Details of the Joint Venture proposals approved with Israeli firms in the country during the years 1992 and 1993 viz, name of the Indian company, name of the foreign collaborator, item of manufacture and the amount of foreign direct investment approved is given in the enclosed *Statement*.